

rendering thousands of employees jobless ; and

(b) if so, what steps are being taken to revive the industry so that there can be no closure of mines and consequent retrenchment of employees ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANNATH RAO): (a) As per the returns received by the Indian Bureau of Mines, the number of mines reporting production of manganese, fell by 34 during 1968 and 20 during January to May, 1969 in Vidarbha. The corresponding fall in average daily labour employed was 2358 and 2538 respectively.

(b) Efforts are being made to step up exports of manganese ore, as also internal sales. Other Mining Organisations have also been addressed to examine the possibility of employing workers rendered surplus.

SETTING UP OF A SECOND OIL REFINERY IN ASSAM

831. SHRI G. B ARBOR A : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that the time originally given to the Expert's Committee on setting up of a second public sector oil refinery in Assam for submission of its report has now been extended by two months; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes.

(b) The Committee have been granted extension for two months to give the fullest opportunity to the authorities of the State of Assam to make their contribution to the study and also to enable the Committee to study more correctly the proved reserves of crude in the whole of Assam.

"P" FORM

832. SHRI M. P. BHARGAVA : Will the PRIME MINISTER be pleased to state :

(a) whether clear instructions have recently been issued by Government to

the Reserve Bank of India about the relaxation in the issue of "P" forms ;

(b) whether any cases have come to the notice of the Ministry recently in which Indian travellers intending to go abroad are still experiencing difficulties about the "P" forms ; and

(c) if the reply to part (b) above be in the affirmative, what steps are being taken by Government to remove such difficulties ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SF. THI) : (a) Yes, Madam.

(b) No, Madam.

(c) Does not arise.

ALLOTMENT OF GOVERNMENT QUARTER,,

833. SHRI SITARAM JAIPURIA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) what is the number of quarters in each category occupied by Government servants in Delhi;

(b) what is the number of employees whose applications are pending for allotment of quarters in each category ;

(c) what is the latest priority date in each category according to which quarters are allotted ;

(d) whether it is a fact that the priority date is frequently changed, if so, how many times it has been changed during the last ten years and for what reasons ;

(e) whether it is a fact that Government servants who have put in more than twenty years' service have not been allotted quarters even once ;

(f) if so, the reasons therefor ; and

(g) the steps proposed to be taken to allot quarters to all the Government servants who have put in more than five years' service ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) The number of quarters in each type in